

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Review Application No 20 of 2005**

(In CCP No. 94 of 2004)

Jabalpur this the 16<sup>th</sup> day of July 2005.

Kamla Bai  
Widow of late Kishan Lal Rajput  
H.No. 366 Barou Mohalla  
Dwarka Nagar, Ghamapur, Jabalpur

Applicant

**V E R S U S**

1. Shriniwas Ravi  
(The Then General Manager)  
Grey Iron Foundry, Jabalpur(M.P.)  
At present transferred to and posted at  
Ordnance Factory Institute of Learning  
Medak(AP)
2. Shri B.P. Mishra  
(Jt. General Manager, Admin)  
Grey Iron Foundry, Jabalpur(M.P.)

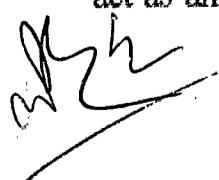
Respondents

**O R D E R (in circulation)**

**By M.P.Singh, Vice Chairman –**

This review application has been filed to review the order passed by the Tribunal on 28.3.2005 in CCP No.94 of 2004.

2. In the present RA, no clerical error or glaring mistake has been pointed out by the applicant. It is settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule 1 of CPC. It must be remembered that a review petition has a limited purpose and cannot be allowed to be an appeal in disguise. The Hon'ble Supreme court in the case of Union of India Vs. Tarit Ranjan Das, 2004 SCC(L&S) 160 has held that the Tribunal cannot act as an appellate court while reviewing the original orders.



3. In view of the foregoing, we do not find any merit in this RA, and accordingly, the same is rejected at the circulation stage itself.

(Ms. Sadhna Srivastava)  
Judicial Member

### Judicial Member

(M.P.Singh)  
Vice Chairman

पृष्ठांशुन ये ओ/न्या..... जवलपुर, दि.....  
— दिनिं परि असो पितृः—

## पुस्तिलिखिति अवारो धिति :-

(1) संगिव, उच्च व्यापारिया आर एरोडिएशन, चक्रलपुर  
 (2) आदेश श्री/कीरती/पु. .... वडे पठाउराल  
 (3) प्रत्यर्थी श्री/कीरती/पु. .... वडे कावडेल  
 (4) गंगापाल, लोपाल, जागरूक जागरूकीड  
 गंगापाल पर्व अक्षयकृष्ण दिव्य

~~Received~~  
m  
4-7-09

R.K. Dakav  
Davat  
JDB